

**Central Administrative Tribunal
Principal Bench: New Delhi**

OA No.195/2017

This the 12th day of December, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Lekh Raj
Aged 49 Yrs. UDC Group-C
R/o 530, Laxmi Bai Nagar,
New Delhi-23. Applicant

(By Advocate : Shri Shrigopal Aggarwal)

Versus

Union of India

1. Secretary
Govt. of India,
Cabinet Secretariat,
Room No.1001, B-2 Wing, 10th Floor,
Paryavaran Bhavan, CGO Complex,
Lodhi Road,
New Delhi-110003

2. Sh. R.P. Singh
Ex-Joint Secretary (Pers.)
Govt. of India,
Cabinet Secretariat,
Room No.1001, B-2 Wing, 10th Floor,
Paryavaran Bhavan, CGO Complex,
Lodhi Road,
New Delhi-110003. Respondents

(By Advocate: Shri Hanu Bhaskar)

ORDER (ORAL)

Hon'ble Mr. V.Ajay Kumar, Member (J):

Learned counsel for the applicant submits that the OA has become infructuous as the applicant has transferred back to his original posting at Delhi.

2. In the circumstances, the OA is disposed of as no further orders are necessary. No costs.

(A.K. Bishnoi)
Member (A)

(V. Ajay Kumar)
Member (J)

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